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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/222/ (IB)/2017  
NAME OF THE PETITIONER(S) : RAJKUMAR BROS  
NAME OF THE RESPONDENT(S) : JEPPIAAR FURNACE AND STEELS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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A. SENTHILNATHAN

Counsel for petitioner

A. Senthilnathan

V. Bharathi Dasan.

Counsel for Respondent

V. Bharathi Dasan

**ORDER**

Shri A Senthilnathan, proxy representing counsel for petitioner present and prayed time for complying with the order of this Tribunal dated 6.6.2017. Shri V Bharathidasan, proxy representing counsel for respondent present and prayed time. Time enlarged at request for their submissions. Put up on 11.07.2017 at 2.30 P.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)